

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2145**

TO BE ANSWERED ON THE 19TH MARCH, 2025/ PHALGUNA 28, 1946 (SAKA)

TIMELY RELEASE OF DATA BY NCRB

**2145 SMT. RANJEET RANJAN:
SHRI HARIS BEERAN:
SMT. RAJANI ASHOKRAO PATIL:
SHRI SANJAY SINGH:
SHRI NEERAJ DANGI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) reasons for delays in release of NCRB annual crime data for 2023, and timeline for its publication;

(b) details of crime rate during last three years, State-wise;

(c) status of release of "Accidental Deaths and Suicides in India" report for 2023 and timeline for its publication;

(d) measures being implemented to improve accuracy, timeliness, and transparency of "Crime in India" and "Accidental Deaths and Suicides" reports;

(e) whether Government plans to adopt digital solutions or advanced analytics to streamline data collection and publication processes, if so, details thereof, if not, reasons therefor; and

(f) impact of delays on policy formulation and law enforcement?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) to (f): NCRB releases three annual statistical reports namely 'Crime in India', 'Accidental Deaths & Suicides in India' and 'Prison Statistics India'. The publications collate data of a calendar year, hence, the

process of collection of data is initiated only after the completion of the respective year. The data for the reports is collected from 89 data supplying centres which includes 36 States/Union Territories and 53 Metropolitan Cities i.e. Cities with a population of more than 10 lakhs. Data validation for the 2023 reports is in final stage.

State/Union Territory -wise details of Crime Rate during last three years as per published data in “Crime in India” report are given at Annexure.

The data is collected digitally through a dedicated software application developed by the Bureau. The data collection and it's consolidation/ compilation is done at various levels in the District/State by the States/ Union Territories and subsequently by the Bureau, through this software application. Data submitted by States/Union Territories is extensively verified/validated at various levels/stages through the inbuilt checks in the software application. In case of discrepancy/ inconsistency in the data, the same is referred back to the respective State/ Union Territory for re-validation. Necessary trainings for ensuring uniformity, are also imparted to the States/Union Territories to collect data as per the detailed proformas. The reports published by the Bureau are made publicly available on the website of the Bureau.

‘Police’ and ‘Public order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and

order, protection of life and property of the citizens including investigation and prosecution of crime and criminals rest with the respective State Governments. The State Governments are competent to deal with offences under the extant provisions of laws.

State/UT-wise Cases Registered (CR), Crime Rate (Rate) under Total Cognizable IPC & SLL Crimes during 2020-2022 [Annexure]

SL	State/UT	Total Cognizable IPC Crimes						Total Cognizable SLL Crimes						Total IPC and SLL Cognizable Crimes					
		2020		2021		2022		2020		2021		2022		2020		2021		2022	
		CR	Rate	CR	Rate	CR	Rate	CR	Rate	CR	Rate	CR	Rate	CR	Rate	CR	Rate	CR	Rate
1	Andhra Pradesh	188997	359.3	179611	339.9	158547	299.0	49108	93.4	42588	80.6	36737	69.3	238105	452.7	222199	420.4	195284	368.2
2	Arunachal Pradesh	2244	147.4	2626	170.9	2308	148.8	259	17.0	413	26.9	453	29.2	2503	164.5	3039	197.7	2761	178.0
3	Assam	111558	320.6	119883	341.0	59315	167.1	10051	28.9	13356	38.0	9622	27.1	121609	349.5	133239	379.0	68937	194.2
4	Bihar	194698	159.7	186006	150.4	211079	168.1	62814	51.5	96077	77.7	136756	108.9	257512	211.3	282083	228.0	347835	277.1
5	Chhattisgarh	65216	223.1	70519	238.2	73822	246.5	37957	129.8	40114	135.5	47243	157.7	103173	352.9	110633	373.7	121065	404.2
6	Goa	3393	218.5	2099	134.5	2711	172.8	973	62.7	892	57.1	968	61.7	4366	281.1	2991	191.6	3679	234.5
7	Gujarat	381849	552.0	273056	389.7	134600	189.8	317770	459.4	458682	654.6	389503	549.1	699619	1011.4	731738	1044.2	524103	738.9
8	Haryana	103276	353.5	112720	380.8	125435	418.6	89119	305.1	93711	316.5	117414	391.8	192395	658.6	206431	697.3	242849	810.4
9	Himachal Pradesh	14803	201.1	13041	176.1	13231	177.8	5827	79.1	5792	78.2	5822	78.2	20630	280.2	18833	254.3	19053	256.0
10	Jharkhand	51033	133.9	47684	123.4	48726	124.5	12537	32.9	13081	33.9	15633	39.9	63570	166.8	60765	157.3	64359	164.5
11	Karnataka	106350	159.9	115728	172.8	129461	192.1	43730	65.8	47969	71.6	51281	76.1	150080	225.7	163697	244.4	180742	268.1
12	Kerala	149099	421.6	142643	401.4	235858	661.0	405625	1146.9	382317	1075.8	218978	613.7	554724	1568.4	524960	1477.2	454836	1274.8
13	Madhya Pradesh	283881	338.9	304066	358.3	298578	347.6	144165	172.1	171852	202.5	190388	221.7	428046	511.1	475918	560.8	488966	569.3
14	Maharashtra	394017	318.6	367218	294.3	374038	297.5	144986	117.2	173582	139.1	182974	145.5	539003	435.8	540800	433.5	557012	443.0
15	Manipur	2349	74.8	2484	78.3	3029	94.6	637	20.3	720	22.7	885	27.6	2986	95.0	3204	101.0	3914	122.3
16	Meghalaya	2871	88.0	2672	81.1	2914	87.6	873	26.7	756	22.9	711	21.4	3744	114.7	3428	104.0	3625	109.0
17	Mizoram	1787	148.1	2467	202.4	3587	291.6	502	41.6	729	59.8	546	44.4	2289	189.6	3196	262.2	4133	336.0
18	Nagaland	1022	46.9	1033	47.0	1008	45.4	489	22.5	445	20.2	584	26.3	1511	69.4	1478	67.2	1592	71.8
19	Odisha	108533	238.7	124956	272.9	143414	311.2	25697	56.5	30464	66.5	34776	75.5	134230	295.2	155420	339.4	178190	386.7
20	Punjab	49870	165.2	46454	152.8	43738	142.9	33005	109.4	27127	89.2	29887	97.7	82875	274.6	73581	242.0	73625	240.6
21	Rajasthan	193279	245.9	214552	269.6	236090	293.5	67099	85.4	70017	88.0	76714	95.4	260378	331.2	284569	357.6	312804	388.8
22	Sikkim	504	75.0	532	78.5	549	80.3	171	25.4	196	28.9	270	39.5	675	100.4	728	107.4	819	119.7
23	Tamil Nadu	891700	1170.7	322852	422.1	193913	252.8	485981	638.0	433901	567.3	279543	364.4	1377681	1808.8	756753	989.5	473456	617.2
24	Telangana	135885	362.0	146131	386.9	151849	400.1	11619	31.0	12678	33.6	13981	36.8	147504	393.0	158809	420.5	165830	436.9
25	Tripura	4010	99.2	4133	101.3	3653	88.7	643	15.9	655	16.0	879	21.3	4653	115.1	4788	117.3	4532	110.1
26	Uttar Pradesh	355110	155.1	357905	154.5	401787	171.6	302815	132.3	250177	108.0	351888	150.3	657925	287.4	608082	262.4	753675	322.0
27	Uttarakhand	13812	122.1	15704	137.3	16967	146.8	43520	384.7	19171	167.6	17640	152.6	57332	506.8	34875	304.9	34607	299.4
28	West Bengal	158060	161.7	157498	160.2	156503	158.5	24307	24.9	24323	24.7	24036	24.3	182367	186.6	181821	185.0	180539	182.8
	TOTAL STATE(S)	3969206	301.8	3336273	251.2	3226710	240.7	2322279	176.6	2411785	181.6	2236112	166.8	6291485	478.4	5748058	432.7	5462822	407.6
29	A&N Islands	482	120.8	386	96.3	460	114.4	2060	516.3	946	235.9	1129	280.8	2542	637.1	1332	332.2	1589	395.3
30	Chandigarh	2583	215.6	2401	198.1	2941	240.5	671	56.0	594	49.0	717	58.6	3254	271.6	2995	247.1	3658	299.1
31	D&N Haveli and Daman & Diu	441	42.5	490	44.2	1184	98.6	92	8.9	89	8.0	89	7.4	533	51.3	579	52.3	1273	106.0
32	Delhi	249192	1226.4	291904	1410.0	300429	1424.1	16878	83.1	14485	70.0	19845	94.1	266070	1309.5	306389	1479.9	320274	1518.2
33	Jammu & Kashmir	25233	189.2	27447	204.2	25915	191.4	3678	27.6	4228	31.5	4282	31.6	28911	216.7	31675	235.7	30197	223.1
34	Ladakh	387	130.7	519	174.2	439	146.8	16	5.4	40	13.4	39	13.0	403	136.1	559	187.6	478	159.9
35	Lakshadweep	107	157.4	89	130.9	64	92.8	40	58.8	39	57.4	33	47.8	147	216.2	128	188.2	97	140.6
36	Puducherry	6725	434.2	3851	243.1	3237	199.7	1215	78.4	744	47.0	1321	81.5	7940	512.6	4595	290.1	4558	281.2
	TOTAL UT(S)	285150	746.3	327087	842.7	334669	848.4	24650	64.5	21165	54.5	27455	69.6	309800	810.8	348252	897.2	362124	918.0
	TOTAL (ALL INDIA)	4254356	314.3	3663360	268.0	3561379	258.1	2346929	173.4	2432950	178.0	2263567	164.1	6601285	487.8	6096310	445.9	5824946	422.2

Source: Crime in India
